

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 12th April, 2023

NOTICE

Hon'ble the Chairperson, in consultation with the Telecom Lawyers' Association is pleased to order that the hearing of cases fixed before Hon'ble Tribunal on 27th April, 2023 shall take place through virtual mode.

The matters listed on 28th April, 2023 before Hon'ble Court No. 3 shall also take place through virtual mode.

It is further ordered that the hearing of cases fixed for Kolkata on 28th April, 2023 before the Hon'ble Tribunal shall be held at the following address:-

“Boardroom, 2nd Floor, Zone by The Park, Premises No. 39-1111, Biswa Bangla Sarani, Block-DG, New Town, Kolkata- 700156”

The cause lists for 28th April, 2023 can be accessed through the link <https://tdsat.gov.in/Delhi/services/causelistent.php> on the website: tdsat.gov.in.


Desk Officer

To,

1. Telecom Lawyers 'Association, TDSAT
2. Registrar cum Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS to Hon'ble Chairperson, TDSAT
5. PS to Hon'ble Member I & II, TDSAT
6. Director, TDSAT
7. Deputy Registrar, TDSAT
8. Judicial Section
9. Notice Board
10. TDSAT Website.